

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

CUSTOM Appeal No. 311 of 2012

[Arising Out Of OIO-10/COMMR/ICD-SABARMATI/DASHRATH/2012 Dated- 18/09/2012
Passed By Commissioner of CUSTOMS-AHMEDABAD]

Ramesh K Gidwani

Director Of Kiran Texfab Market, 315,
Kamdhenu Market, Near Fire Station, Panchkuwa,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Nirav Shah, Advocate for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 28.02.2024
DATE OF DECISION: 18.03.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 310 of 2012.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)